

matter is under negotiation. Since various issues still remain to be resolved before an investment decision is taken, only a token provision of Rs. 1 crore has been made in respect of this project in the Sixth Plan.

Reduction in regional imbalances in the country

1646. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of PLANNING be pleased to state:

(a) whether Government are considering a plan for reducing the regional imbalances in development of Indian economy during the Sixth Plan period; and

(b) if so, the details thereof?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b) The Sixth Plan has already been finalised. Within the constraints of resources, the outlays provided and the policy measures outlined in the Plan are intended to take care of the reduction of regional imbalances. These include various devices of resource transfers, centrally sponsored schemes for specific problem areas and target groups, provision of minimum needs and provision of incentives to entrepreneurs in the way of concessional finances/capital subsidy in industrially backward districts.

Irregularities prevailing in D. K. Agencies

1647. SHRI HIRALAL R. PARMAR: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that D. K. Agencies, Delhi a leading export company in books, has not been observing the rules and regulations of Government regarding export;

(b) whether it has opened its several branches all over India;

(c) the names of all such branches working under 'DK' head together with details of partners indicating their relationship with each other;

(d) whether employees of these firms are forced to sign on pay vouchers of more amounts than they are actually drawing; and

(e) if so, action proposed to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) Nothing adverse has come to the notice of the Government against D. K. Agencies, Delhi.

(b) and (c). According to available information, there are 5 branches of this firm in Delhi. Their details alongwith the relationship of the partners with each other are indicated in the statement attached.

(d) No such complaint has been received.

(e) Question does not arise.

Statement

Statement referred to in the answer against parts (b) and (c), of Lok Sabha unstarred question No. 1647 dated the 3rd March, 1962

<i>Branches</i>	<i>Partners</i>
1. M/s. D.K. Publishers, Ansari Raod, New Delhi	1. Sh. Ishwar Chand Mittal S/o Shri Khajan Chand
	2. Sh. Pramil Mittal S/o Sh. J.C. Mittal
	3. Sh. Praveen S/o Sh. J.C. Mittal

Branches

Partners

- | | | |
|---|--|---|
| 2 | M/s. D.K. Publishers, 29/9 Shakti Nagar, Delhi | 1. Sh. I.C. Mittal
S/o Sh. Khazan Chand |
| | | 2. Sh. Praveen Mittal
S/o Sh. I.C. Mittal |
| | | 3. Sh. Pramil Mittal
S/o Sh. I.C. Mittal |
| 3 | M/s. D.K. Processing Service, 313/73-G, Inder Lok, Delhi | 1. Sh. Jawant Rai
S/o Sh. Khazan Chand |
| | | 2. Smt. Madhu Bala
W/o Sh. Ramesh Kumar |
| | | 3. Sh. Dwarika Das
S/o Sh. Kulwant Rai |
| 4 | M/s. D.K. Book Organisation, 313/74-D, Inder Lok, Delhi | 1. Sh. Kulwant Rai Mittal
S/o Sh. Khazan Chand |
| | | 2. Sh. Khazan Chand
S/o Sh. Dwarika Das |
| | | 3. Sh. Ramesh Kumar
S/o Sh. Khazan Chand |
| | | 4. Smt. Vidya Devi
W/o Sh. Jawant Rai |
| 5 | M/s. D.K. Agencies, H-12, Bali Nagar, Delhi | 1. Sh. Jawant Rai
S/o Sh. Khazan Chand |
| | | 2. Sh. Kulwant Rai
S/o Sh. Khazan Chand |
| | | 3. Sh. Ramesh Kumar
S/o Sh. Khazan Chand |

Relationship

Shri Khazan Chand is son of Shri Dwarika Das, S/Shri Ishwar Chand Mittal, Jawant Rai, Ramesh Kumar and Kulwant Rai are sons of Shri Khazan Chand. Smt. Madhu Bala is wife of Sh. Ramesh Kumar i.e. daughter-in-law of Sh. Khazan Chand. Smt. Vidya Devi is wife of Shri Jawant Rai i.e. daughter-in-law of Shri Khazan Chand.

Names of top twenty-five contractors operating in TISCO Group

1648. SHRI A. K. ROY: Will the Minister of STEEL AND MINES be pleased to state:

(a) names of the top twenty-five contractors operating in the TISCO group of collieries as on 1 January, 1982 and the names of the owners or shareholders of those contractor companies;

(b) names of contractors operating in the TISCO group of industries at Jamshedpur and the names of the owners or shareholders of these companies;

(c) whether it is a fact that many of the contractor firms are the benami companies of the TISCO officials operating in a closed circuit to evade Government revenue; and

(d) whether Government would have a probe into the matter?